

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 131

COMP.APPL (IBC)/185(CH) 2018

COMP.APPL (IBC)/573(CH) 2019

IA(I.B.C)/1017 (CH)2022

IA(I.B.C)/1018 (CH)2022

IA(I.B.C)/2339 (CH)2023

In

CP(IB) No. 12/Chd/Pb/2018

(Admitted)

IN THE MATTER OF:

Kingfisher Industries Pvt. Ltd.

...Petitioner-Corporate Applicant

Versus

ASREC (India) Ltd.

...Respondent

Under Section: 10, 19(2), 44(2), 60(5) IBC 2016

Rule 11 of NCLT, 2016

Order delivered on 16.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 27.05.2024.

Sd/-

Court Officer